

Pakistan border. All the seven persons were killed in encounters with Customs-cum-Police Patrol Parties. There was no firing on the East Pakistan border.

(b) During the period January to May 1953 twenty persons in all were arrested by the Police; of these four have been tried and convicted under section 307, Indian Penal Code and the remaining sixteen are still under trial.

(c) Property worth about Rs. 2,700/- and Rs. 11,230/- was recovered from those shot dead and those arrested, respectively.

**Shri Nageshwar Prasad Sinha:** May I know whether those shot dead were Indian nationals or Pakistani nationals?

**Shri A. C. Guha:** One was an Indian national; the others were Pakistanis.

**Shri Nageshwar Prasad Sinha:** May I also know whether Pakistan has promulgated an ordinance allowing the border police to shoot at sight the smugglers and, if so, whether any Indian national has been shot dead under this ordinance?

**Shri A. C. Guha:** I have no information about the Pakistan ordinance; but as there were shootings and counter-shootings from this side—from that side also there were shootings and counter shootings. On that side, twelve persons died of which one was an Indian; the other were Pakistanis.

**Shri Nageshwar Prasad Sinha:** May I know whether livestock are also lifted in the course of smuggling.

**Shri A. C. Guha:** This sometimes happens; but there are no reports at present about that.

**Shrimati Renu Chakravarty:** Has Government any information about the large scale smuggling going on between Basirhat and Taki in the course of which foodgrains are going

over to Pakistan and other goods come across to our side?

**Shri A. C. Guha:** I think there may be some truth in these reports, but still I am inclined to believe that the reports are some times exaggerated.

**Shri Namdhari:** Is it not a fact that a large number of these smugglers were communists?

**Shri G. P. Sinha:** What are the important commodities smuggled between India and Pakistan?

**Shri A. C. Guha:** On the import side uncurrent silver coins and silver bars, feeding nipples, charas, white English nettings, white drills and English cloth etc. On the East Pakistan side mostly betel nuts. On the export side tilla and jari goods, cardamom, big and small black pepper, cheap quality Indian cigarettes etc.

**Shri G. P. Sinha:** Is it a fact that cheaper biri leaves are being smuggled into East Pakistan?

**Shri A. C. Guha:** There may be some cases like that.

**Shrimati Renu Chakravarty:** In view of the fact stated in the course of his reply to my supplementary that there is some truth that smuggling is going on, may I know how many prosecutions have been launched?

**Shri A. C. Guha:** I have already stated that several prosecutions have been launched; some have already been convicted. Some cases are still pending before the courts.

**Shrimati Renu Chakravarty:** Have there been any cases in which police and customs officials have also been implicated in these smugglings?

**Shri A. C. Guha:** I have no report like that.

REPORT OF THE SECONDARY EDUCATION COMMISSION

\*327. **Shri B. C. Das:** Will the Minister of Education be pleased to refer to supplementaries to Starred Ques-

tion No. 35 asked on the 18th February, 1953, in the Council of States and state:

(a) whether the Report of the Secondary Education Commission due in May, 1953, has been received;

(b) if so, whether a copy of the same will be laid on the Table of the House; and

(c) if not, what is the delay due to, and when is the Report expected to be received?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) to (c). The report of the Secondary Education Commission is in the press and will be placed on the Table of the House as soon as available.

Shri B. C. Das: May I know whether the Commission has covered the entire country in its tour of investigation?

Shri K. D. Malaviya: The Commission has covered the entire country and all the subjects that come under the purview of secondary education.

Shri B. C. Das: Has Government's attention been drawn to the complaints in the press that the Commission did not give proper time to the educationists?

Shri K. D. Malaviya: I am not aware of that.

Shri Velayudhan: May I know whether the Commission has anything to do with the reorganisation of elementary and primary education?

Shri K. D. Malaviya: This was the Secondary Education Commission.

Shri B. C. Das: May I know the expenses incurred on this Commission?

Shri K. D. Malaviya: I have not got those figures.

#### CRASH OF I.A.F. SPITFIRE

\*328. Shrimati Renu Chakravartty: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that an I.A.F. Spitfire crashed in Gandhigat near Calcutta on the 28th May, 1953, morning killing the pilot;

(b) if so, whether any enquiry was made into the reasons of the crash; and

(c) if so, the results thereof?

The Minister of Defence Organisation (Shri Tyagi): (a) I am sorry to inform the House that an I.A.F. Spitfire aircraft crashed at Barrackpore airfield on the 28th May 1953 killing its sole occupant the Pilot. Flying Officer S. Kumar. The Pilot was detailed to carry out a local training sortie. The possibilities are that immediately after becoming air-borne, there may have been an engine failure. As a result he tried to force land and in doing so in a limited space the aircraft hit a telegraph post and crashed to the ground. The Pilot was killed instantaneously.

(b) and (c). A court of enquiry is holding an investigation and its report is awaited.

Shrimati Renu Chakravartty: Is it not a fact, Sir, that the number of military aircraft involved in accidents this year is more than that during the corresponding period of last year?

Shri Tyagi: I am afraid I have not got the figures ready, of the number of accidents that took place. Probably they are not higher.

Shrimati Renu Chakravartty: May we know whether any compensation is paid to the pilots killed in flying these military aircraft?

Shri Tyagi: After the investigations are made, there are rules according to which such pilots as are killed are paid some compensations by way of pensions to their families, and